



Honourable Shri Justice Vijay Ganesh Munshi

B.Com., LL.B.

2002 - 2007

Justice Vijay Ganesh Munshi, B. Com., LL.B. was born on May 11, 1945. He was enrolled as an Advocate on February 10, 1972 and practised for two years. He joined as a Civil Judge, J.D. and worked as Judge, Family Court, Pune. He worked as Joint District Judge, Pune and Kolhapur and as District & Sessions Judge, Ratnagiri and Pune. He also worked as Additional Registrar, High Court, Bombay and Principal Secretary and R.L.A (Law & Judiciary Department, Mantralaya, Mumbai. He was appointed as an Additional Judge of the Bombay High Court on November 20, 2002. He was appointed as a permanent Judge on October 3, 2004. Retired on May 11, 2007.